

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-07-2024 AT 10:30 AM**

**Company Petition IB/143/2022
AND
IA (IBC) 1330/2024 in Company Petition IB/143/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

RARE Asset Reconstruction Ltd

...Petitioner

AND

Mr. Prakash Chand Gupta & M/s. MBS Impex Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1330/2024

Learned Counsel Mr Dishit Bhattacharjee, for applicant present through Video Conference.

Issue notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 06.08.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)